Price Policy

*62. { **Shri S. M. Banerjee:**
Pandit D. N. Tiwari:
Shri D. C. Sharma:

Will the Minister of **Planning** be pleased to state:

(a) what further steps have been or are being taken to hold the price line; and

(b) whether suggestions have been invited from all the political parties to this effect?

The Deputy Minister of Planning and Labour and Employment (Shri L. N. Mishra): (a) Government maintain a continuous watch on the price situation and such measures as are necessary are taken from time to time; and

(b) Does not arise.

Forward Trading in Jute

*63. { **Shri Kunhan:**
Shri Indrajit Gupta:
Shri P. C. Borooah:
Shri Ram Krishan Gupta:

Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether it is a fact that Forward Market Commission has made a suggestion to the Government to resume forward trading in raw jute and jute goods by the East India Jute and Hessian Exchange;

(b) if so, whether Government have approved it; and

(c) if so, the details thereof?

The Minister of Commerce (Shri Kanungo): (a) to (c). A request for resumption of forward trading in raw jute and jute goods, with effect from the 15th June, 1961, was received by the Forward Markets Commission from the East India Jute and Hessian Exchange Ltd., Calcutta, to which the Commission gave its concurrence.

दिल्ली में शरणार्थियों के लिये मकान बनाना

***६४ श्री बलराज मधोक : क्या पुनर्वास तथा अल्पसंख्यक-कार्य** मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली में पुनर्वास मंत्रालय की ओर से कुल कितने मकान बनाये गये, (१) उनमें से कितने पूरी कीमत लेकर बेचे गये और (२) कितने किस्तों पर बेचे गये ;

(ख) दिल्ली में अभी ऐसे कितने शरणार्थी परिवार हैं जिन्हें अभी तक कोई मकान या दूकान नहीं दी गयी है; और

(ग) उन्हें बसाने की क्या योजना है ?

पुनर्वास उपमंत्री (श्री पू० शे नास्कर) : (क) लगभग ३८,००० जिसमें से १७,५०० पूरी कीमत पर बेचे गये और शेष किस्तों पर ।

(ख) जून, १९५२ तक ३०,००० शरणार्थी परिवार लोक तथा निजी भूमि पर अनधिवास कर रहे थे । उनमें से अधिकतर व्यक्तियों को पहले ही वैकल्पिक रिहायशी मकान दिये जा चुके हैं । शरणार्थी परिवार जिनको ऐसा वासस्थान नहीं दिया गया है उनकी वास्तविक संख्या ज्ञात नहीं है ।

(ग) पुनर्वास मंत्रालय अब कोई ऐसी-योजना नहीं बना रहा है । शेष अनधिवासियों की समस्या अब दिल्ली की अति भीड़ वाली तथा गन्दी बस्तियों के निष्काशन की समस्त समस्या के साथ ही हल की जायेगी ।

Motor Transport Workers of Tripura

*65. **Shri Dasaratha Deb:** Will the Minister of **Labour and Employment** be pleased to state:

(a) whether it is a fact that the motor transport employees of Tripura have no security of service, and other facilities like annual leave with pay, provident fund benefit, etc; and